E		Name of the Corporate Debtor: Orchid Housinginfra LLP; Date of commencement of CIRP; July 10, 2024; List of creditors as on: 31st July 2024, for claims received upto 31st July, 2024 List of operational creditors (Other than Workmen and Employees and Government Dues)																
S	:	Name of <u>Details of claim received</u> creditor <u>Date of Principal Interest</u> Amount claimed					Details of claim admitted								Amount of			Amount of claim under
ľ	"	creator	receipt	Amount	amount		Admitted	admitted	admitted	claim	by security	covered by	related	share in	claim	mutual		verification
L				Claimed	claimed						interest	guarantee	party?	CoC		dues that		
F	1 (Qutone Ceramic Private Limited	29-07-2024	2,86,942.00	3,50,179.00	6,37,121.00	2,86,942.00	3,50,179.00	6,37,121.00	Unsecured	NA	NA	NA	0	NA	NA	0.00	0.00
H	1	Total		2,86,942.00	3,50,179.00	6,37,121.00	2,86,942.00	3,50,179.00	6,37,121.00		0	0				٠.	_	

(Amount in Rs.)
Remarks, if any